

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.423**

**IA/564/ND/2023, IA/6049/ND/2021, IA/5103/ND/2021,  
IA/3529/ND/2021, IA/1901/ND/2020, IA/5740/ND/2023, New  
IA/3438/ND/2024 IN IB/991/ND/2018**

**IN THE MATTER OF:**

M/s Universal Enterprises	...	Applicant
Versus		
Aastha Surgimed Ltd.	...	Respondent

**Under Section 9 (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,  
HON'BLE MEMBER (JUDICIAL)  
DR. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. KK Mishra, Mr. Sahil Nagpal, Ms. Pragati Singh, Ms. Tanvi Jain and Ms. Ishika Jain, Advs., for M/s Universal Enterprises in IA/3529/ND/2021, Ms. Ekta CHoudhary for Union Bank in IA-564/2023
For the Liquidator	: Mr. Alok Kaushik, for Liquidator, Mr. Dhruv Gupta, Adv., for the Liquidator

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/3438/2024**

This application has been filed to take on record this Thirteenth progress report. The same is taken on record, subject to all just exceptions. IA/3438/2024 stands **allowed**. Place it with the main file for further reference.

**IA/5103/2021, IA/564/2023**

Learned Counsel for the Liquidator as well as Learned Counsel for the

Suspended Director are present through VC. Learned Counsel for the Liquidator has submitted that there is some urgency in this matter. List the matter on **31.07.2024**.

**IA/6049/ND/2021, IA/3529/ND/2021, IA/1901/ND/2020,  
IA/5740/ND/2023:**

List all the IAs on **31.07.2024**.

**Sd/-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**